

CORRIGENDA**THE COAL MINES (SPECIAL PROVISIONS) SECOND ORDINANCE, 2014**

No. 7 OF 2014

In the Coal Mines (Special Provisions) Second Ordinance, 2014 (No. 7 of 2014) published in the Gazette of India, Extraordinary, Part II, Section I, dated 26th December, 2014, issue No. 44,—

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30	4	41	"Maharastra"	"Maharashtra"
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